

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 01-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
HEARING ON IA				
1	FDP 40/2012 (SUMMONS)		Thimmarayappa Vs Achamma	Y.N.Sathyanarayana Rao
(O.S./0001724/2006)				
2	O.S. 1261/2017 (SUMMONS)		Rangappa K V Vs Dr. Arjun Bahaddur	Chouta Associates
3	O.S. 77/2019 (SUMMONS) IA/1/2019		Narayana Vs Erappa T N	M S
4	O.S. 351/2019 (SUMMONS) IA/1/2019		Kadirappa Vs Radhakrishna K E	D S Harisha
12:00 P.M - 1:00 P.M				
5	O.S. 931/2019 (SUMMONS) IA/1/2019		Indramma alias Indra P Vs Keshava Reddy C	V Anand
6	O.S. 1695/2018 (EVIDENCE.) IA/1/2018		THOTTA MANGAIAH Vs MANJUNATHA REDDY	Y N Ramanna
PLNTF EVIDENCE				
7	O.S. 1533/2015 (EVIDENCE.)		Sunil Kumar I N Vs Venkataramanappa	N Murali
8	O.S. 416/2018 (EVIDENCE.) IA/1/2018		Likith Kumar J Vs Lakshamma	H S Somanath
9	O.S. 1724/2013 (ARGUMENTS.) IA/1/2013		Jyothamma Vs Yallamma	H A Manjunatha
3:00 P.M - 4:00 P.M				
10	O.S. 85/2012 (ISSUES.) IA/1/2012		BYRAMMA Vs KRISHNAPPA	M.R.MUNIRAJU
CROSS EXAMINATION OF DW				
11	O.S. 1095/2010 (EVIDENCE.) IA/1/2010 IA/2/2010		SULOCHANA SINGH Vs RAJESHEKAR	B.G. THAMMAIAH KNJ
CROSS EXAMINATION OF PW				
12	O.S. 1355/2012 (EVIDENCE.)		Gowda alias K.N.Govindaraj.K.N Vs Rajanna.K.N	T.Umashankar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 269/2014 (EVIDENCE.) IA/1/2014		Narayana Rao M S Vs Krishnachar	R B S
Cases listed below are adjourned due to Covid 19				
14	Misc 90/2017 (SUMMONS) IA/1/2017 IA/2/2017	02-12-2020	Mariyappa Vs Padmamma alias Padma T	Vishwantha K
AWAIT SUMMON/NOTICE				
15	O.S. 1244/2017 (SUMMONS) IA/1/2017	02-12-2020	Bhagyamma Vs Narayanamma	M S M
STEPS				
16	O.S. 1202/2017 (SUMMONS) IA/1/2017	02-12-2020	Chandrashekar B M Vs Subramani D	
17	R.A. 61/2017 (SUMMONS) IA/1/2017	02-12-2020	Parvathamma Vs Muniyamma	Dilip Kumar
18	O.S. 1486/2018 (SUMMONS) IA/1/2018	02-12-2020	Ramakrishna P Vs Gopal M	K T D
19	EX 81/2018 (SUMMONS)	02-12-2020	Parvathamma V Vs Nagaraju V	Lakshmiddevamma V
20	Misc 204/2018 (SUMMONS) IA/1/2018	02-12-2020	ANURADHA Vs VIOLET A	Harish Kumar
21	O.S. 82/2019 (SUMMONS)	02-12-2020	Vijaya Bank, Rep. by The Branch Manager Vs Chaluvaraj	P Anand
22	M.C. 48/2020 (APPEARANCE OF PARTY)	02-12-2020	Narayanaswamy Vs NIL	Vinod kumar
23	O.S. 178/2010 (SUMMONS) IA/1/2010	05-12-2020	SATISH KUMAR Vs BHACHCHE GOWDA	P.NARAYANAPPA
24	O.S. 798/2010 (SUMMONS)	05-12-2020	SHANTHA Vs MUKUNDA	M.SHIVAPPA SNH.,
25	FDP 38/2010 (SUMMONS)	05-12-2020	GOWRAMMA Vs MARIYAPPA AND OTHERS	RAJASHEKAR BASAVARAJIAH
26	O.S. 1062/2010 (SUMMONS) IA/1/2010 IA/2/2010	05-12-2020	VENKATARAMANAPPA @ MUGANNA AND OTHERS Vs KRISHNAPPA AND OTHERS	M.D.BASAVANNA Shivakumar V. B

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 1876/2015 (SUMMONS)	05-12-2020	Zameer Vs Fathima	GOVINDA GOWDA ASSOCIATES
28	O.S. 1903/2015 (SUMMONS)	05-12-2020	State Bank of India Vs Venkatagiriyappa	
29	O.S. 876/2017 (SUMMONS) IA/1/2017	05-12-2020	M/s Jamnalal Bajaj Seva Trust, Rep. GPA holder Col.B.K. Nair Vs M/s Vishwaneedam Trust. Rep. by Wooday P. Krishna	N Shankaranarayana Bhat
30	O.S. 1132/2017 (SUMMONS) IA/1/2017 IA/2/2017	05-12-2020	Narasimhamurthy G Vs Govindappa V	
31	O.S. 1158/2017 (SUMMONS) IA/1/2017	05-12-2020	Jamuna Vs Venkatalakshamma	G S PRASAD REDDY
CROSS EXAMINATION OF DW				
32	O.S. 1472/2014 (EVIDENCE.)	08-12-2020	Muniswamy Reddy Vs Theresa Jayaraj	Shanmukhappa
CROSS EXAMINATION OF PW				
33	O.S. 1742/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	08-12-2020	Vijaya Kumar Vs S.R. Shantha Kumar	
34	O.S. 26/2015 (EVIDENCE.) IA/1/2015	08-12-2020	Dodda Gowramma Vs Muniyappa @ Muniswamappa	D.S. Mali Patil
35	EX 7/2019 (SUMMONS) IA/1/2019 IA/2/2019	18-12-2020	Sureshachari V Vs Kanthamma	H R P
SUMMONS				
36	O.S. 1016/2019 (SUMMONS) IA/1/2019	18-12-2020	Puttamma Vs Baiyamma	H M A
37	O.S. 188/2020 (SUMMONS) IA/1/2020	18-12-2020	SATISH N K Vs RAGHAVENDRA RAO N K	D SHANKAR
38	FDP 13/2015 (NOTICE) IA/1/2015	18-12-2020	Ramaiah C Vs Chikka Muniyappa	H.V.RAMACHANDRA
39	Misc 49/2019 (NOTICE) IA/1/2019	18-12-2020	Chickananamma Vs Narayanamma	Harsha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	EX 12/2020 (NOTICE)	18-12-2020	Sunil Teotia Vs Prabha Thakur	A K N
41	FDP 4/2020 (NOTICE)	18-12-2020	Padmanabhan A Vs Anantharamachar B R, Since dead by his LR Vishalakshamma	K P T
CONCILIATION				
42	M.C. 25/2019 (A.D.R)	18-12-2020	Roja T alias Lakshmi Vs NIL	Sreeder
43	M.C. 333/2019 (A.D.R)	18-12-2020	Swapna T N Vs NIL	N Madesh
MEDIATION				
44	M.C. 317/2018 (A.D.R)	18-12-2020	KAVYA K Vs SURESH K H	CHANDRA GUPTA R B

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 1859/2013 (ISSUES.) IA/1/2013		Narasimha Murthy Vs Giriyamma	N G S
2	O.S. 1661/2014 (ISSUES.) IA/1/2014 IA/2/2014		Chikkammaiah Rep. by GPA Holder Venkatesh Reddy C Vs Narayana Reddy P	M Gopal
3	O.S. 1830/2014 (ISSUES.) IA/1/2014 IA/2/2014		Kumari Shruthi Vs Meenakshi	A R K
4	O.S. 2100/2014 (ISSUES.) IA/1/2014 IA/2/2014		Narasimhamurthy Vs Megacity Developers and Builders Limited	K V N
5	O.S. 2115/2014 (ISSUES.) IA/1/2014		Balaraju Vs Gowramma	V. RAJIAH
6	O.S. 12/2015 (ISSUES.) IA/1/2015		Mathayamma Vs Nagamma	Chandrashekar S
7	O.S. 83/2015 (ISSUES.) IA/1/2015 IA/2/2015		Mohamed Jawad Vs Naseer Khan	H S RAMAMURTHY and ASSOCIATES
8	O.S. 111/2015 (ISSUES.) IA/1/2015		Kempamma Vs Chikka Anjinamma	T P Srinivasa
9	O.S. 182/2015 (ISSUES.)		Nagaraj Vs Rudramma	GOVINDA GOWDA ASSOCIATES
ADDL. ISSUES				
10	O.S. 1950/2007 (ISSUES.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3
11	O.S. 1712/2004 (ARGUMENTS.) IA/1/2004		M PUSHPAMBA Vs M SADANANDA	K.V. NARASIMHAN
12	R.A. 22/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		INDRANI Vs GIRIYAPPA	N.J.RAMESH.
13	R.A. 33/2013 (ARGUMENTS.) IA/1/2013		Saraswathamma Vs Venkataramanappa	J.S.Dinesh
(O.S./0000206/2006)				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1347/2017 (ARGUMENTS.) IA/1/2017		Lakshmidevi Vs Krishnamurthy	
15	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
ARGUMENTS				
16	O.S. 1059/2004 (ARGUMENTS.) IA/1/2004		GOWRAMMA Vs RUKMINIYAMMA	K.V. RAMACHANDRA
FURTHER ARGUMENTS				
17	O.S. 619/2017 (ARGUMENTS.) IA/1/2017		Ashwatha Reddy Vs Ramakrishna Reddy	K Varaprasad
18	O.S. 685/2017 (ARGUMENTS.) IA/1/2017		Thayappa Reddy Vs CHIKKATHAYAMMA	Moon Light Law Ass.
3:00 P.M - 4:00 P.M				
19	O.S. 621/2020 (HEARING) IA/1/2020		Rajat Pratap Raaya C Vs The Aircraft Employees House Building Co-Operative Society Ltd.	Dhanaraj R
20	O.S. 936/2020 (HEARING) IA/1/2020		MUNIRAJU Vs GOPALA KRISHNA	SHIVA SHARANAPPA
21	O.S. 950/2020 (FIRST HEARING) IA/1/2020		PRABHAVATHI Vs NARAYANAMMA	B LAKSHMIKANTHAPPA
22	O.S. 957/2020 (FIRST HEARING) IA/1/2020		KRISHNOJI RAO Vs NAGARATHNAMMA	M S Manjanna
23	O.S. 964/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		KRISHNA R Vs ABDUL MAJID	S AND S LAW ASSOCIATES
24	O.S. 255/2015 (ISSUES.) IA/1/2015		Muniyamma Vs Kaveramma	B. LAKSHMIKANTHAPPA
25	O.S. 415/2015 (ISSUES.) IA/1/2015		Nagaraju C R Vs Narayanappa	Keshavkumar
26	O.S. 557/2015 (ISSUES.) IA/1/2015		Rajendra Prasad R Vs Munilaxmi	RAJANNA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 884/2015 (ISSUES.) IA/1/2015 IA/2/2015 IA/3/2015		Syed Asif Vs The Bengaluru Development Authority	Yeshu Mishra
28	O.S. 885/2015 (ISSUES.) IA/1/2015 IA/2/2015 IA/3/2015		Nyra Ahmed Rep. by their GPA Holder Syed Asif Vs The Bengaluru Development Authority	Yeshu Mishra
29	O.S. 933/2015 (ISSUES.) IA/1/2015 IA/2/2015		Anjali M Shetty Rep. by her father natural Guardian Mahesh S Shetty Vs Suresh	SRIDHAR.N.
30	O.S. 979/2015 (ISSUES.) IA/1/2015 IA/2/2015		Manjula Vs Siddaramaiah	A.V. LOKESH
31	O.S. 998/2015 (ISSUES.) IA/1/2015		Ramesh Babu R Vs Nagashree	N V M
32	O.S. 1019/2015 (ISSUES.) IA/1/2015		Narayanappa Vs Rajamma	SHAILASHREE
33	O.S. 1130/2015 (ISSUES.) IA/1/2015		Beeramma Vs Muniyappa	
34	O.S. 1170/2015 (ISSUES.) IA/1/2015 IA/2/2015		Byrappa Vs Sonnappa	H.M. ANANDA KUMAR
35	O.S. 1264/2015 (ISSUES.) IA/1/2015		Annapoorna J Vs Jayadeva alias Jayanna	SHASHI KUMAR
36	O.S. 1314/2015 (ISSUES.) IA/1/2015		Chetana Vs Anjinappa	Vinod Kumar N M
37	O.S. 1506/2015 (ISSUES.) IA/1/2015		Somashekar Vs Patalappa	Muthuraju A
38	O.S. 1682/2015 (ISSUES.) IA/1/2015		Bhagyamma Vs Huchappa	M.VENKATASWAMY
39	O.S. 1717/2015 (ISSUES.) IA/1/2015		Muni Ratnamma Vs Muni Patalappa	Shivanna G

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 1875/2015 (ISSUES.) IA/1/2015 IA/2/2015		Channamma Vs Narayanappa N	V.S BIJU and R.R DEVENDRA GOWDA
41	O.S. 925/2017 (ISSUES.) IA/1/2017		Munigurrappa Vs Sallamma	Manu B P
42	O.S. 1070/2017 (ISSUES.) IA/1/2017 IA/2/2017		Gangamma Since dead by Lrs Vs Gangamma	Subbarao
43	O.S. 1918/2018 (ISSUES.) IA/1/2018 IA/2/2018 IA/3/2018		MRG REALTORS LLP (FORMELRY MRG REALTORS PVT.LTD.) Vs PARKWAY HOLDINGS PVT.LTD.,	DUA ASSOCIATES
44	M.C. 144/2017 (ORDERS.)		Renuka A Vs Raju	B N Yogendra
45	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K Vs Krishnappa	Harish K A
Cases listed below are adjourned due to Covid 19				
46	O.S. 182/2009 (SUMMONS) IA/1/2009	06-01-2021	SAROJAMMA Vs K G RAJANNA	V.NARAYANA SWAMY ABSENT D1 TO 3
47	O.S. 701/2020 (SUMMONS) IA/1/2020 IA/2/2020	06-01-2021	PADMA S Vs SAMPANGIRAMAIAH N	G MANJUNATH
48	EX 48/2018 (HEARING)	06-01-2021	Munireddy Vs Chandrashekar	A K V
49	O.S. 1296/2018 (HEARING) IA/1/2018	06-01-2021	M/s Virginia Developers Pvt. Ltd. Rep. by Manager Legal and Authorised Signatory Prakash Kumar M G Vs M/s Varun Adventures Private Ltd.	G R A
50	O.S. 708/2019 (HEARING) IA/1/2019 IA/2/2019	06-01-2021	MANGAMMA Vs VENKATASWAMY	N M S
51	O.S. 846/2018 (A.D.R) IA/1/2018	06-01-2021	Narendra Raj A Vs Lourdu Swamy	T Manjunatha

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52	M.C. 66/2019 (A.D.R)	06-01-2021	Shirsendu Bikash Nandi Vs Indra Kour Nandi	GPR Legal Solutions
53	M.C. 69/2020 (A.D.R)	06-01-2021	Rohit Mathur Vs Nil	Sumaiya Rahman
54	O.S. 192/2008 (EVIDENCE.) IA/1/2008 IA/2/2008	06-01-2021	GOWRAMMA Vs KRISHNAPPA	H.S.NAGENDRA MC
55	O.S. 150/2010 (EVIDENCE.) IA/1/2010	06-01-2021	K C SARALA Vs B SRINIVAS	H.MAREGOWDA
56	O.S. 1930/2015 (EVIDENCE.) IA/1/2015	06-01-2021	Pradeep Babu Vs Shaheena Begum	Dhananjay Joshi
57	O.S. 640/2017 (EVIDENCE.) IA/1/2017	06-01-2021	Vishwanath S K alias Vishwanathaiah Vs Somashekaraiah S K	Jeevan K
58	O.S. 1679/2017 (EVIDENCE.) IA/1/2017	06-01-2021	Mohanan Mavilakandy Vs Rajashree Mohanan	Sundaram K
59	O.S. 1167/2018 (EVIDENCE.) IA/1/2018	06-01-2021	Sulakshana V Vs Devarajappa	S Vema Reddy
60	M.C. 79/2020 (APPEARANCE OF PARTY)	06-01-2021	Shweta Agrawal alias Didwani Vs NIL	A Nancy Prince

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 459/1999 (HEARING)		DASAPPA Vs AKKAYAMMA	SRI.K.KRISHNAPPA
2	O.S. 564/2005 (HEARING) IA/1/2005		H A GOPINATH Vs RAMANI ARUN KUMAR	B.K. SAMPATH KUMAR
3	O.S. 2084/2005 (HEARING)		K.M.MUNIRAJU Vs LAKKAPPA	SRI.G.S.DEVARAJ M.B.CHANDRA CHOODA
4	O.S. 2096/2005 (HEARING)		S.INIYA Vs VENKATARAMANAPPA	G.PAPI REDDY D1 TO 3 - SRI.C.V.S
5	O.S. 2228/2007 (HEARING) IA/1/2007		C RENUKA Vs CHIKKAVEERANNA	K.K.THAYAMMA
6	O.S. 38/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010		GOVINDARAJU Vs C PRAMOD	S.CHENNNARAYA REDDY
7	O.S. 372/2010 (HEARING) IA/1/2010		MUNEERAMMA Vs T GURAPPA	A.SATHYA PRASAD C.VENUGOPAL
8	O.S. 700/2010 (HEARING) IA/1/2010 IA/2/2010		M.MANJUNATH Vs P.J.BALANI AND OTHERS	D.SHANKAR
9	O.S. 884/2010 (HEARING) IA/1/2010		VARALAKSHMI AND OTHERS Vs MUNIKRISHNAPPA AND OTHERS	B.G.ASHOK KUAMR D1 TO 5 - SRI.G.PAPI REDDY
10	O.S. 965/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010		`SRINIVAS Vs SIDDA REDDY AND OTHERS	A. SOMARJU S.H.D.P
11	O.S. 932/2011 (HEARING) IA/1/2011 IA/2/2011		RATHNAMMA.V.M. Vs MUNINAGAPPA	ARJUN BONSLER
12	O.S. 1136/2011 (HEARING) IA/1/2011		CHANAPPA Vs EARAPPA.T.N.	D.SRINIVAS MURTHY
13	O.S. 1181/2011 (HEARING) IA/1/2011		THIMMAIAH Vs SANNARANGAIAH.T.N.	K.K.THAYAMMA

3:00 P.M - 4:00 P.M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	R.A. 89/2013 (SUMMONS) IA/1/2013		Bruhath Bangalore Mahanagara Palike Vs Anjanappa	S N Prashanth Chandra
15	O.S. 18/2016 (ISSUES.) IA/1/2016		Byregowda S Vs Seenappa N	MANJUNATH B.R.
16	O.S. 1751/2016 (ISSUES.) IA/1/2016		Jagadish V Vs Venkatappa T	Dayamani S
17	O.S. 951/2020 (ORDERS.) IA/1/2020		RAMAKKA Vs NARAYANA	BALARAJ M V
Cases listed below are adjourned due to Covid 19				
18	M.C. 115/2019 (A.D.R)	01-12-2020	Sumanth V Vs Chinmayi H B	R B Rudresh
19	O.S. 717/2010 (EVIDENCE.) IA/1/2010	01-12-2020	BHAGYALAKSHMAMMA AND ANOT Vs MAHANTHAMMA	MANJUNATHA HEGDE
20	O.S. 979/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	01-12-2020	VANI ARJUN AND OTHERS Vs NIRANJAN GUPTHA	SATHYAR ASSOCIATES
21	O.S. 981/2011 (EVIDENCE.) IA/1/2011	01-12-2020	NAGENDRA KUMAR Vs MUNIVENKATAPPA	Y.PRAKASH
22	O.S. 1002/2011 (EVIDENCE.) IA/1/2011	01-12-2020	NANJAMMA Vs GOVINDAPPA	K.C.KRISHNAPPA
23	O.S. 356/2010 (SUMMONS) IA/1/2010	02-12-2020	RAJAMMA Vs B C NARAYANAREDDY	HARISH.H.V. SMB - D1,2, 6
24	O.S. 787/2013 (EVIDENCE.) IA/1/2013	02-12-2020	Nandeesh.H Vs Lakshmi	Nagabhushana.S
25	O.S. 1275/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013	02-12-2020	Brindhaa Processing Mills Vs Natural Textiles Pvt Ltd.,	P.H. Ramalingam
26	Misc 94/2016 (EVIDENCE.)	02-12-2020	M/s Megacity Bangalore Developers, Rep. by SPA holder C P Gangadhareshwara Vs Byrappa H R	

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27	O.S. 1038/2011 (SUMMONS) IA/1/2011	08-12-2020 (11:00 A.M - 12:00 P.M)	MOHAMMED JALALUDDIN Vs SUNDARA MURTHY.A.L.	H.S. GIRISH REDDY
28	O.S. 1058/2011 (SUMMONS) IA/1/2011	08-12-2020 (11:00 A.M - 12:00 P.M)	PAPAMMA Vs MOTAMMA	SWAMY N.K.
29	O.S. 1198/2011 (SUMMONS) IA/1/2011	08-12-2020 (11:00 A.M - 12:00 P.M)	MUNIRATHNAMMA Vs APPAIAH REDDY	M.D.BASAVANNA Sri.B.Ramesh
30	O.S. 1446/2011 (SUMMONS) IA/1/2011	08-12-2020 (11:00 A.M - 12:00 P.M)	SAVITHRAMMA Vs LALITHAMMA	R.T. NANJEGOWDA
31	O.S. 747/2011 (SUMMONS) IA/1/2011	08-12-2020	RAMAIAH Vs YELLAPPA	NAGARAJA
32	O.S. 617/2013 (SUMMONS) IA/1/2013 IA/2/2013	17-12-2020 (11:00 A.M - 12:00 P.M)	Savithramma Vs Byrappa	Gandhi law chambers
33	R.A. 66/2013 (SUMMONS) IA/1/2013	17-12-2020 (11:00 A.M - 12:00 P.M)	Prasanna Simha.H.G Vs Srikanth.N	B.S.Manjunath
(O.S./0000816/2005)				
34	R.A. 69/2013 (SUMMONS) IA/1/2013	17-12-2020 (11:00 A.M - 12:00 P.M)	Yellappa Vs Kempaiah	Devanand
(O.S./0000045/2007)				
35	O.S. 645/2013 (SUMMONS) IA/1/2013	17-12-2020	Roopa.R Vs Rathna kumari.M.C	N.Murali
36	O.S. 1109/2013 (SUMMONS) IA/1/2013 IA/2/2013	19-12-2020 (11:00 A.M - 12:00 P.M)	Archana Vs Saraswathamma	K.Varaprasad
37	O.S. 1272/2013 (SUMMONS) IA/1/2013	19-12-2020 (11:00 A.M - 12:00 P.M)	Sarojamma Vs Sudha N K	
38	O.S. 1364/2013 (SUMMONS) IA/1/2013	19-12-2020 (11:00 A.M - 12:00 P.M)	Boregowda K N Vs Hanumantharaju	P R Dhananjaya
39	O.S. 1559/2013 (SUMMONS) IA/1/2013	19-12-2020 (11:00 A.M - 12:00 P.M)	Munilakshamma K R Vs Gowramma	K N N
40	O.S. 1417/2013 (SUMMONS) IA/1/2013	19-12-2020	Vivian D Souza Vs Mitzi Nagarkatti	P V Vasudevan
41	O.S. 1544/2013 (SUMMONS) IA/1/2013	19-12-2020	Venkatesh M Vs Muninanjappa	M B C

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42	O.S. 795/2020 (SUMMONS) IA/1/2020	07-01-2021	MUNEER I S Vs MARIYAMMA	K M MALLESH
43	O.S. 30/2016 (SUMMONS) IA/1/2016 IA/2/2016	11-01-2021	Venu Gopal M M Vs Muniraju	M.V.NAVEEN KUMAR
44	O.S. 888/2016 (SUMMONS) IA/1/2016	11-01-2021	Munithayappa Vs Karagamma	Kumara
45	O.S. 967/2016 (SUMMONS) IA/1/2016	11-01-2021	Rathnamma Vs Gangamma	L Suresh
46	O.S. 1192/2016 (SUMMONS) IA/1/2016	11-01-2021	Jayalakshamma Vs Yellamma	K V Ramu
47	O.S. 1237/2016 (SUMMONS) IA/1/2016 IA/2/2016	11-01-2021	Thirumalappa Vs Nanjappa	A R K
48	O.S. 767/2020 (SUMMONS) IA/1/2020	11-01-2021	FAYAZ QURASHI Vs MAQ BOOL	N LOKANATH SINGH
49	EX 96/2009 (SUMMONS)	19-01-2021	SREENIVASA MURTHY Vs PARVATHI	C.P.VEMONNA REDDY SRI.M.THYAGARAJU
50	Misc 23/2010 (SUMMONS) IA/1/2010 IA/2/2010	19-01-2021	PRAKASH RAO Vs ANITHA	H.P.LEELADHAR and CO. K.C.SOMASHEKAR
51	Misc 23/2011 (SUMMONS)	19-01-2021	MUNILAKSHMAMMA. Vs NETHINMUNIYAPPA.	M.VENKATASWAMY K.C.KRISHNAPPA
52	Misc 48/2011 (SUMMONS)	19-01-2021	SHANTHAMMA AND OTHERS Vs LAKSHMANA GOWDA AND OTHERS	RAJASHEKAR
53	FDP 32/2013 (SUMMONS)	19-01-2021	Guruswamappa Vs Krishnappa	S.D.N.Prasad
(O.S./0001293/2008)				
54	M.A. 36/2014 (SUMMONS) IA/1/2014	19-01-2021	Chandrakala Vs Premalatha M	Rajukumar N
55	R.A. 13/2014 (NOTICE) IA/1/2014 IA/2/2014	19-01-2021	Papamma Vs Muninagappa	S Shivananda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	R.A. 73/2012 (ARGUMENTS.) IA/1/2012	19-01-2021	The State of Kanataka, Revenue Department Vs M.Krishnappa	Laxminarayan.N.Hegde

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 972/2004 (HEARING) IA/1/2004		KUMARI USHA Vs H A KRISHNA REDDY	H.V.RAMACHANDRAREDDY DISMISSED D1 TO 4
2	O.S. 1540/2006 (HEARING) IA/1/2006		B SRINIVASA Vs BEERAPPA	VENKATARAMANAPPA MAH D1 AND D2
3	O.S. 1609/2006 (HEARING) IA/1/2006		EERAMMA Vs PATTIAIAH	BOJARAJ SRI.H.T.J
4	O.S. 6/2008 (HEARING) IA/1/2008		RAMAKKA Vs THIMMA REDDY	V.B.SHIVAKUMAR
5	O.S. 460/2008 (HEARING) IA/1/2008		YASHODAMMA Vs HONNAPPA	N. ANJANA MURTHY
6	O.S. 836/2008 (HEARING)		MANJULA KUMARI Vs PADMAVATHI	S.K.JAYALAKSHMI
7	O.S. 1299/2008 (HEARING) IA/1/2008		NANJAMMA Vs PUSHPA	C.RAVIKUMAR
8	O.S. 1694/2008 (HEARING) IA/1/2008		HUCHAMMA Vs P GOVINDAPPA	S.CHENNAKRISHNA
9	O.S. 245/2010 (HEARING) IA/1/2010		KAVERAPPA Vs LAKSHMIPATHI	S.KALYAN BASAVARAJ
<u>12:00 P.M - 1:00 P.M</u>				
10	O.S. 912/2011 (HEARING) IA/1/2011		MARAKKA Vs RAVICHANDRA.H.R.	VENKATA REDDY
11	O.S. 959/2012 (ARGUMENTS.) IA/1/2012		Shivashankar.S Vs Managing Director	G.KIRAN
12	O.S. 1778/2014 (ARGUMENTS.) IA/1/2014		Gangananjaiah H N Vs Yellappa	Anjaneya A B
13	M.A. 44/2016 (ARGUMENTS.) IA/1/2016		Nagaraju H M Vs Nanjundappa	Y V R
14	O.S. 45/2017 (ARGUMENTS.) IA/1/2016 IA/2/2016		HANUMAKKA Vs BHAGYAMMA	H.R.SANJEEVE GOWDA
15	O.S. 370/2017 (ARGUMENTS.)		Pillamma alias Gowramma Vs Kaveramma	B S M
<u>3:00 P.M - 4:00 P.M</u>				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 294/2010 (HEARING) IA/1/2010 IA/2/2010		K N HEMAVATHY Vs C BABU REDDY	M.S.PRAKASH P.MAHALINGA BHAT
17	O.S. 320/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010		D N SRINIVASA Vs B ANJANAPPA	M.N.SREENIVASA M.N.SREENIVASA
18	O.S. 487/2010 (HEARING) IA/1/2010		P ROJAPPA Vs LAKSHMAMMA	G.V.BABU
19	O.S. 997/2010 (HEARING) IA/1/2010		AMEENA AND OTHERS Vs LALMABEE	M.R. VEERENDRA
20	O.S. 1033/2011 (HEARING) IA/1/2011 IA/2/2011		KAIRUNBI Vs MEHABOOB SAB	MANIVANNAN .G
21	O.S. 1213/2012 (HEARING) IA/1/2012 IA/2/2012 IA/3/2012		Kumar D S Vs ST Sampangi	H M Mariyappa
22	O.S. 1258/2012 (HEARING) IA/1/2012 IA/2/2012 IA/3/2012		Padmaja.K Vs Narayanamma	T.V.Nanje Gowda
23	EX 120/2012 (HEARING)		MUNIRAMIAH Vs VENKATASWAMY	C LINGARAJU
4:00 P.M - 5:00 P.M				
24	R.A. 4/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Gopal Vs Venkatesh Reddy P A	Pradeep H S
25	O.S. 249/2020 (FIRST HEARING) IA/1/2020		VEERANNA M Vs BASAVARAJU C	Y V J
26	M.C. 76/2020 (FIRST HEARING)		Neha Rani Vs NIL	Niranjan N Y
27	O.S. 676/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		LAKSHMI Vs NARSIMIAH	LOKESH N N
28	O.S. 777/2017 (ARGUMENTS.) IA/1/2017		Dhoomappa Vs Narayanaswamy	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	M.A. 65/2018 (ARGUMENTS.) IA/1/2018		Manjunath Vs Rathnamma	M V C
30	O.S. 469/2019 (ARGUMENTS.) IA/1/2019		Doddaiah Vs Vishwanath H S	M Ramachandra Gowda
31	O.S. 660/2019 (ARGUMENTS.)		Vinod P Vs Suresh K	S Jaya Prakash Narayan
32	O.S. 1239/2018 (NOTICE) IA/1/2018		Munirajappa Vs Venkatasamappa	PS
33	M.C. 106/2020 (A.D.R)		Chandrakala R Vs NIL	CHAMPS ASSOCIATES
34	O.S. 1126/2011 (ISSUES.) IA/1/2011		MANJUNATHA Vs NARAYANAPPA	K. VARADARAJAN MVS - D 1 AND D2
35	O.S. 983/2014 (ORDERS.) IA/1/2014		Yellappa Vs Venkatachalaiah R	M Venugopal
36	O.S. 1768/2017 (ORDERS.) IA/1/2017		Lalitha Vs Narasamma	
37	O.S. 813/2018 (ORDERS.) IA/1/2018 IA/2/2018 IA/3/2018		MUNIYAPPA Vs STATE OF KARNATAKA	BABU
38	O.S. 952/2020 (ORDERS.) IA/1/2020 IA/2/2020		VIJAY KUMAR REDDY Vs MUNIYAPPA	B R ANANDA
39	O.S. 782/2020 (OBJECTIONs) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
Cases listed below are adjourned due to Covid 19				
40	O.S. 644/2014 (HEARING) IA/1/2014	16-10-2020	Suresh G V Vs Varalakshmi K H	Ravi H S
41	O.S. 603/2018 (HEARING) IA/1/2018	16-10-2020	Srinivas M Vs Nagaraju M	N Nagaraju
42	O.S. 166/2020 (HEARING) IA/1/2020	16-10-2020	Nagaraj S T Vs Muthuraj	HARSHA R.
43	O.S. 491/2020 (HEARING) IA/1/2020 IA/2/2020	16-10-2020	Jayamma alias Chikka jayamma Vs Kempanna	Sridhara T

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 1951/2005 (SUMMONS) IA/1/2005	07-11-2020	MS SUCHITRA PROPERTIES PVT. LTD. REP BY MURALIDHAR Vs D JAWAHAR	MS.PURUSHOTHAM RAO
45	O.S. 719/2006 (SUMMONS) IA/1/2006 IA/2/2006	07-11-2020	B S ROOPESH KUMAR Vs B M SWAMY	M.D. ALVANDAR
46	O.S. 3010/2006 (SUMMONS) IA/1/2006	07-11-2020	B K NARAYANASWAMY Vs LINGAPPA REDDY	P.T. HEBBAR
47	FDP 35/2010 (SUMMONS)	07-11-2020	THAMANNA SINCE DEAD BY H Vs MAREGOWDA	VARADARAJAN
48	O.S. 725/2011 (SUMMONS) IA/1/2011 IA/2/2011	07-11-2020	MUNILAKSHMI Vs MUNIYAMMA	V.MANJUNATH
49	R.A. 94/2012 (SUMMONS) IA/1/2012	07-11-2020	Venkatachalaiah Y Vs Sheikh Ameer Jan	V B Shivakumar
(O.S./0001338/2007)				
50	O.S. 1211/2012 (SUMMONS) IA/1/2012	07-11-2020	Munikrishnappa Vs Hanumanthappa	NAGARAJA. S
51	O.S. 2274/2006 (NOTICE) IA/1/2006	07-11-2020	ANJANEYAPPA @ ANJANEYA REDDY Vs VAJRAPPA	VISHWANATH ASSOCIATES SRINIVASA REDDY
52	R.A. 54/2011 (NOTICE)	07-11-2020	SUMITHRA Vs R.M.VENKATARAMANAPPA	R. NARAYANA SWAMY EXPARTY
53	O.S. 421/2010 (EVIDENCE.) IA/1/2010	07-11-2020	VENKATAMMA Vs SAROJAMMA	N.R.NAIK and ASSOCIATES
54	O.S. 229/2011 (EVIDENCE.)	07-11-2020	LAKSHMAMMA AND OTHERS Vs CHIKKANNA AND OTHERS	V.VISHWANATH
55	O.S. 323/2011 (EVIDENCE.)	07-11-2020	GANGAMMA. Vs MUNIYAMMA.	K.SANTHOSH KUMAR.
56	O.S. 378/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	07-11-2020	LAKSHMIPATHY.K Vs KRISHNAPPA	MANIVANNAN .G N MANOHAR
57	O.S. 1352/2014 (SUMMONS) IA/1/2014	04-12-2020	Ramamurthy M Vs Narayanamma	B N Puttalingaiah
58	O.S. 1588/2015 (SUMMONS) IA/1/2015	04-12-2020	Kamalamma Vs Venkatahanumaiah	V Laksmiah

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59	O.S. 429/2018 (SUMMONS) IA/1/2018	04-12-2020	Channamma Vs Damodar P B	M V Chandra Shekara
60	O.S. 1748/2018 (SUMMONS) IA/1/2018	04-12-2020	Vajramuniyappa Vs Ramakka	R Manjunatha
61	O.S. 21/2019 (SUMMONS) IA/1/2019 IA/2/2019	04-12-2020	Lakkamma Vs Basamma	H S U
62	O.S. 1950/2019 (SUMMONS) IA/1/2019	04-12-2020	VINITHA VIJAYA KUMARA REDDY Vs VINOD KUMAR T	B S N
63	O.S. 745/2020 (SUMMONS) IA/1/2020	04-12-2020	PRASAD R Vs SHVAKUMAR N	VEMA REDDY AND ASS
64	M.A. 25/2020 (NOTICE) IA/1/2020	04-12-2020	Rathnamma Vs Abdul Aleem	V. Vijayashekaragowda
65	O.S. 588/2014 (A.D.R) IA/1/2014 IA/2/2014 IA/3/2014	04-12-2020	Salima Bi Vs Shafi Ulla Khan	S A P
66	O.S. 1458/2014 (A.D.R)	04-12-2020	Babu Vs Rathnamma	Babu
67	O.S. 1510/2014 (A.D.R) IA/1/2014	04-12-2020	Gowramma Vs Veerabhadrappe B R	Jagadeeshachari
68	O.S. 1522/2015 (A.D.R) IA/1/2015	04-12-2020	Chalapathy Shetty Vs Balaraj K R	NAGABUSHAN AND ASSOCIATES
69	O.S. 1549/2015 (A.D.R) IA/1/2015 IA/2/2015	04-12-2020	Muniyamma Vs Venkatappa	Srirama
70	O.S. 1648/2015 (A.D.R) IA/1/2015	04-12-2020	Narayanappa Vs Subramani P	K.G. LAKSHMIPATHI
71	O.S. 783/2016 (A.D.R)	04-12-2020	Chandra Reddy G N Vs Srinivasa Reddy G R	Lawyer
72	O.S. 833/2016 (A.D.R)	04-12-2020	Sudharani M Vs Muddaraju C S	T K R
73	O.S. 1510/2016 (A.D.R) IA/1/2016 IA/2/2016	04-12-2020	PRAVEEN CHAKRAVARTHI KOTAM Vs B.N.RAMESH	G.T. KUMAR, T.BALAKRISHNA, H.L. VANITHA AND H.M. UMESH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
74	O.S. 1816/2014 (EVIDENCE.) IA/1/2014	04-12-2020	Mynavathy R Vs Ms Maxworth Realty India Ltd.	C G G
75	O.S. 1817/2014 (EVIDENCE.) IA/1/2014	04-12-2020	Sasi Kumar R Vs Ms Maxworth Realtyf India Ltd.	C G G
76	O.S. 1975/2015 (EVIDENCE.) IA/1/2015	04-12-2020	Muniyappa Vs Mahimanna B M	Boja Raj
77	O.S. 1765/2018 (EVIDENCE.) IA/1/2018	04-12-2020	Lakshamma Vs Ramarathnamma	J Ravikumar
78	O.S. 443/2019 (APPEARANCE OF PARTY) IA/1/2019	04-12-2020	Sujatha K Vs Sakamma K	M S Ashwatha Reddy
79	O.S. 1774/2019 (APPEARANCE OF PARTY) IA/1/2019	04-12-2020	Rangamma Vs Muniyamma	C Nanjegowda

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 01-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 905/2020	Hearing	Sri. H.A
02	OS. 954/2020	Hearing	Sri. N.R.D
03	OS. 2524/2006	Hearing	Sri. B
04	OS. 1064/2007	Hearing	-----
05	OS. 121/2008	Arguments	Sri. T.R

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 2074/2007	Hearing	-----
02	OS. 880/2013	Hearing	Sri. M.S.M
03	OS. 921/2013	Hearing	Sri. M.S.M
04	LAC. 91/2007	Arguments	-----
05	OS. 1097/2016	Arguments	Sri. A.G

NOTE :

1. Only 10 matters posted for hearing / argument are available on 01.10.2020
2. The next date of hearing pertaining to other matters posted on 01.10.2020 will be given on the same day.

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 01-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1655/2006	Hearing
02	O.S. 1232/2006	Arguments
03	O.S. 1268/2008	Arguments
04	O.S. 1/2014	Evidence
05	O.S. 411/2017	Hearing
06	O.S. 941/2020	Hearing
07	O.S. 24/2017	Judgment

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1321/2005	Hearing
02	O.S. 1414/2007	Hearing
03	O.S. 121/2009	Arguments
04	O.S. 219/2014	Arguments
05	R.A. 65/2020	Hearing
06	O.S. 955/2020	Orders


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru. 30/09/2020